

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-37/2013/12431/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjeev Kumar Sharma,  
Special Judge, C.B.I & N.I.A  
Guwahati, Assam.

Dated Guwahati the <sup>nd</sup> 22 December, 2023.

Sub: **Restricted holiday.**

Ref:- No. SPL/CBI/01-23/577 dtd. 18.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 22.12.2023**, as prayed for. The Special Judge, CBI, Addl. CBI Court No. 1, in his absence, the Special Judge, CBI, Addl. CBI Court No. 2, in his absence, the Special Judge, CBI, Addl. CBI Court No. 3, and in his absence, the District & Sessions Judge, Kamrup (M) will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-37/2013/12432-12435/ A dated** , 22-12-23

Copy to:

1. The District & Sessions Judge, Kamrup (M).
2. The Special Judge, CBI, Addl. CBI Court No. 1, Guwahati, Assam.
3. The Special Judge, CBI, Addl. CBI Court No. 2, Guwahati, Assam.
4. The Special Judge, CBI, Addl. CBI Court No. 3, Guwahati, Assam.
- ✓ 5. The Project Manager, Gauhati High Court.

*[Handwritten Signature]*

**JT. REGISTRAR (VIGILANCE)**

*[Handwritten Signature]*